



The Patent Office, Government Of India

Certificate of Registration of Design

428675-001

29/08/2024

देश / Country

Certified that the design of which a copy is annexed hereto has been registered as of the number and date given above in class 14-02 in respect of the application of such design to *AGRI-PRODUCT SALES MANAGEMENT DEVICE* in the name of 1. Dr. J. J. Magdum College Of Engineering 2. Ashwini S. Patil 3. Sonal Vijay Methe 4. Rushikesh Jaykumar Magdum 5. Rajkumar Balasaheb Ainapure 6. Shreyash Nilesh Kothari.

In pursuance of and subject to the provisions of the Designs Act, 2000 and the Designs Rules, 2001.

महानियंत्रक पेटेंट, डिजाइन और व्यापार चिह्न
Controller General of Patents, Designs and Trade Marks

The reciprocity date (if any) which has been allowed and the name of the country. Copyright in the design will subsist for ten years from the date of Registration, and may under the terms of the Act and Rules, be extended for a further period of five years. This Certificate is not for use in legal proceedings or for obtaining registration abroad.